

1	2	3	4	5
	iii) Overseas Trade Promotion Offices	149.00	143.36	118.43
	iv) Contribution to INFOFISH, Kuala Lumpur	7.89	7.90	8.84
	v) Trade Promotion Office at New Delhi.	11.34	10.10	11.15

The value realised for the export of marine products during the years 1993-94, 1994-95 and 1995-96 has been Rs. 2503.62 crores, Rs. 3575.27 crores and Rs. 3501.11 crores respectively.

[Translation]

Tobacco and Cigarette Manufacturing Units

3655. SHRI NIHAL CHAND CHAUHAN : Will the Minister of INDUSTRY be pleased to state :

(a) the number of tobacco and cigarette manufacturing units set-up in the country during the last two years;

(b) whether the Government propose to allow to set-up more such units in near future;

(c) the number of manufacturers apprehended for illegal production during the above period; and

(d) the action taken against them?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) Six units have been granted Letters of Intent for the manufacture of Cigarettes from 1994-95 to 1996-97 up-to-date. None of these units has so far reported commencement of commercial production. In addition, as a result of technological upgradation one of the existing units has got endorsement for enhancement of capacity for the manufacture of Cigarettes in 1994.

(b) Manufacture of Cigarettes attracts compulsory licensing under the Industries (Development and Regulation) Act and applications received for industrial licences

are considered on merits as per the policy in force.

(c) No complaints about illegal production of Cigarettes have been received in this Ministry.

(d) Does not arise.

[English]

Bank Loans

3656. SHRI PRAMOD MAHAJAN: Will the Minister of FINANCE be pleased to state :

(a) the total amount of outstanding loans in each Bank as on March 31, 1996 which has not been recovered for more than 5 years; and

(b) the steps taken by the Banks in regard thereto?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a) The Reserve Bank of India has reported that their data-reporting system does not generate information in the manner asked for. The bank-wise position of non-performing assets of public sector banks as on 31.3.1996 is given in the enclosed statement.

(b) The introduction of prudential norms in 1992 has brought about greater awareness among banks of credit risk and there have been conscious attempts on the part of banks to keep their Non-Performing Advances at the minimum. Banks have evolved loan recovery policies and set up Recovery Cells at their Headquarters. The setting up of Debt Recovery Tribunals in the last couple of years is also expected to help banks in expeditious recovery of their dues.